



2026:AHC:8698

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3559 of 2024

Veermati Devi

.....Petitioner(s)

Versus

Union Of India And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajeev Giri
Counsel for Respondent(s)	:	A.S.G.I., Arvind Kumar Goswami, Piyush Shukla, Smt. Chandra Kala Chaturvedi, Suresh Kumar Gupta

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Disposed of.

2. For orders, see order of date passed in Writ-A No. - 19340 of 2025.

January 13, 2026

A. Prajapati

(Vikas Budhwar,J.)